## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 77(ND)/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY:

M/s Sir hind Club Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013. NAME DESIGNATION REPRESENTATION

SIGNATURE

1. Icha Tha - Advocate for Petitioners 2. Suman Doval Aprile Respondents

Order

The orders dated 18.11.2008 and 17.2.2015 have been violated as per the observations made in the order dated 02-03-2016. Accordingly, a notice to show cause be issued to the respondents for 30.9.2016. If no cause is shown by the aforesaid date, then contempt proceedings shall be deemed to be initiated.

· List on 30.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

29th August, 2016 (P.K. SUD)